

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-106
IB-2238/ND/2019

IN THE MATTER OF:

M/s Trectebel Engineering Pvt Ltd

...Applicant

Vs.

M/s Warora-Kurnool Transmission Ltd.

...Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 17.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Palak Rohmetra and Adv. Surbhi Kapoor

For the Respondent :

ORDER

Notice to the Corporate Debtor by all modes including, through the process of the Bench, returnable on 11.10.2019. Affidavit of service be filed. CD be served through its Directors.



**(SUMITA PURKAYASTHA)
MEMBER (T)**



**(INA MALHOTRA)
MEMBER (J)**